

ITEM NO.14
SECTION XIV-A

REGISTRAR COURT. 2 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Civil Appeal No(s). 8070-8113/2019

GOVERNMENT OF NATIONAL CAPITAL
TERRITORY OF DELHI

Appellant(s)

VERSUS

FLT LT. RAJAN DHALL CHARITABLE
TRUST & ORS.

Respondent(s)

(IA No. 169823/2018 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 169760/2018 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 163173/2018 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 171266/2018 - CLARIFICATION/DIRECTION
IA No. 169818/2018 - INTERVENTION APPLICATION
IA No. 166664/2018 - MODIFICATION
IA No. 140151/2018 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 07-04-2021 These matters were called on for hearing today.

For Appellant(s) Mr. Chirag M. Shroff, AOR
Ms. Abhilasha Bharti, Adv.
Mr. Sushant Dogra, Adv.

For Respondent(s)

Mr. Gagan Gupta, AOR

Mr. Rajmangal Kumar, Adv.
Mr. K. V. Mohan, AOR
Mr. Sunil Fernandes, AOR

Mr. Vipin Singhania, Adv.
Ms. Manjula Gupta, AOR

Mr. Kush Chaturvedi, AOR
M/S Corporate Legal Partners, AOR
Mr. Abhishek Yadav, AOR
Mr. Anand Shankar Jha, AOR
Mr. Abhigya Kushwah, AOR
Mr. Vivek Kishore, AOR
Mr. R. Chandrachud, AOR
Mr. M. R. Shamshad, AOR
M/S. Khaitan & Co., AOR

Mrs. V. D. Khanna, AOR
Ms. Divya Roy, AOR
Ms. Resmitha R. Chandran, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Service is complete.

Being complete matter, Registry to process for listing before
Hon'ble Court as per rules.

RAJIV KALRA
Registrar

(RG)